

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

C. P. No. 109(ND)/2016

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.10.2017**

NAME OF THE COMPANY: M/s. Ansal Housing and Construction Ltd.

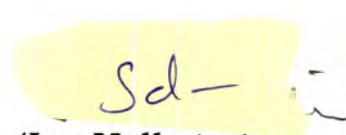
SECTION OF THE COMPANIES ACT: 74(2)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. P. K. Mittal, Advocate

ORDER

Re-notify this case on 7th November, 2017.


(Ina Malhotra)
Member (J)